

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Suchetan Exports Pvt Ltd; Date of commencement of Liquidation: 05/12/2019; List of creditors as on: 04/12/2020

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	2	40,74,58,500	2	40,74,58,500				1	
2	Unsecured financial creditors belonging to any class of creditors		-		-				2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)								7	1 claim received on 04/12/2020 after dissolution application is started
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	4,14,38,371	2	4,14,38,371				8	
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
Total		4	44,88,96,871	4	44,88,96,871	-	-	-		

Annexure-1

Name of the corporate debtor: Suchetan Exports Pvt Ltd; Date of commencement of Liquidation: 05/12/2019; List of creditors as on: 04/12/2020

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	MMTC Limited		17,86,16,776	17,86,16,776	FC			No	44	-	-			
2	Mehta Intertrade Steels Pvt Ltd		22,88,41,724	22,88,41,724	FC			No	56					
	TOTAL		40,74,58,500	40,74,58,500					100		-			

